CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 1172 of 1997

Date of order: 24.7.2006

Present

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

DIBYENDU MONDAL & ANR.

- VS -

UNION OF INDIA & ORS. (E. RIy)

For the Applicant

None

For the Respondents

Mr. M.K. Bandyopadhyay, Counsel

ORDER

Per Mr. B.V.Rao, JM:

No representation has been made on behalf of the applicant. However, the Ld. Counsel for the respondents, Mr. M.K. Bandyopadhyay, has appeared for the respondents. Since it is a matter of 1998 it seems that the applicant is no longer interested to prosecute the matter.

2. Hence the matter is dismissed for default. No costs.

MEMBER(J)